

Title: Requests the Central Government to revert the decision taken by the Nursing Council to withdraw the recognition given to Nursing Colleges of Calicut and Trivandrum, Kerala.

SHRI P. SANKARAN : Mr. Chairman, Sir, I thank you for having given me the opportunity to raise a matter which is of paramount importance to the State of Kerala.

Sir, I would like to draw your attention to the sorry and deplorable plight of the nursing students of Kerala.

14.00 hrs.

Sir, the Nursing Council had intimated the Government of Kerala that it is constrained to withdraw the recognition given to Nursing Colleges of Calicut and Trivandrum, Kerala. As per the State Government, the Nursing Council had conducted an inspection in the year 1996 in which these two institutions were termed as 'unsuitable and under-modification'. In 1997 or another inspection was conducted in which these colleges were termed as 'unsuitable'. These two institutions have produced hundreds of nurses. They are all working in major hospitals of India, like, Safdarjung Hospital, AIIMS, Ram Manohar Lohia Hospital, etc. All these nurses have proved their mettle. They are competitive, hard working and efficient. Since the recognition has been withdrawn, they are put to hardship. To the students who want to join these institutions and those who are already studying there, if they are not given recognition, what will be their plight? These students who have passed the examination from these two institutions working in prestigious hospitals have proved their suitability. These institutions which have been termed as 'unsuitable', can produce most competitive students there unstability may be rechecked.

Sir, I can see that in my neighbouring States, some institutions are running in thatched sheds and they are not having even the primary necessities of nursing colleges are given recognition. So, this is a step-motherly attitude towards the State of Kerala. Therefore, I request the hon. Minister of Health and Family Welfare to reverse the decision taken by the Nursing Council and grant permanent recognition so that the students can continue their studies. This state of affairs should be changed and the matter should be enquired into.

श्री रामानन्द सिंह (सतना): सभापति जी, आदिवासियों का मामला है। मैं एक मिनट में अपनी बात समाप्त कर दूंगा।

... (व्यवधान)

सभापति महोदय : आप बैठिए। आपको बुलाऊंगा।

... (व्यवधान)